

Statement 52: Decomposition of Recommended Per Capita Transfers : Thirteenth FC

State	Recommended Transfers (2010-11 to 2014-15) (₹ crore)	GSDP 2005-06 to 2009-10 (₹ crore)	Population 2001 Census (Number)	GSDP per Capita (₹)	Per Capita Gap from Maximum (₹)	Recommended Per Capita Transfers (Annual) (₹)	Equalisation Transfers Per Capita (₹)	Total Per Capita Benchmark Transfers (₹)	Vertical Component (₹)	Equalisation Component (₹)	Residual for Special Needs (₹)	Shortfall in Equalisation (₹)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	1,14,148	3,26,442	7,62,10,007	42,835	31,223	2,996	2,310	4,151	1,842	1,154	–	-1,156
2. Bihar	1,72,944	1,18,226	8,29,98,500	14,244	59,813	4,167	4,424	6,266	1,842	2,326	–	-2,099
3. Chhattisgarh	42,001	79,635	2,08,33,803	38,224	35,834	4,032	2,651	4,492	1,842	2,190	–	-460
4. Goa	4,374	17,604	13,47,668	1,30,629	–	6,491	–	1,842	1,842	–	4,650	–
5. Gujarat	53,790	3,02,133	5,06,71,017	59,626	14,431	2,123	1,067	2,909	1,842	281	–	-786
6. Haryana	19,470	1,56,592	2,11,44,564	74,058	–	1,842	–	1,842	1,842	–	–	–
7. Jharkhand	47,879	69,230	2,69,45,829	25,692	48,365	3,554	3,578	5,419	1,842	1,712	–	-1,866
8. Karnataka	74,376	2,39,761	5,28,50,562	45,366	28,692	2,815	2,122	3,964	1,842	973	–	-1,149
9. Kerala	40,326	1,68,148	3,18,41,374	52,808	21,250	2,533	1,572	3,413	1,842	691	–	-881
10. Madhya Pradesh	1,16,593	1,50,486	6,03,48,023	24,936	49,121	3,864	3,634	5,475	1,842	2,022	–	-1,611
11. Maharashtra	91,710	6,18,204	9,68,78,627	63,812	10,245	1,893	758	2,599	1,842	52	–	-706
12. Orissa	78,975	1,15,425	3,68,04,660	31,361	42,696	4,292	3,158	5,000	1,842	2,450	–	-708
13. Punjab	25,687	1,46,468	2,43,58,999	60,129	–	2,109	–	1,842	1,842	–	267	–
14. Rajasthan	97,842	1,75,970	5,65,07,188	31,141	42,916	3,463	3,175	5,016	1,842	1,621	–	-1,553
15. Tamil Nadu	83,437	3,07,092	6,24,05,679	49,209	24,849	2,674	1,838	3,680	1,842	832	–	-1,006
16. Uttar Pradesh	3,12,140	3,70,141	16,61,97,921	22,271	51,787	3,756	3,831	5,672	1,842	1,915	–	-1,916
17. West Bengal	1,17,997	3,13,137	8,01,76,197	39,056	35,002	2,943	2,589	4,431	1,842	1,102	–	-1,487
II. Special Category												
1. Arunachal Pradesh	9,104	4,002	10,97,968	36,449	37,609	16,583	2,782	4,624	1,842	2,782	11,959	–
2. Assam	57,833	72,234	2,66,55,528	27,099	46,958	4,339	3,474	5,315	1,842	2,498	–	-976
3. Himachal Pradesh	21,692	33,140	60,77,900	54,525	19,533	7,138	1,445	3,286	1,842	1,445	3,851	–
4. Jammu and Kashmir	40,439	32,093	1,01,43,700	31,638	42,420	7,973	3,138	4,979	1,842	3,138	2,994	–
5. Manipur	13,568	5,877	21,66,788	27,123	46,935	12,523	3,472	5,313	1,842	3,472	7,210	–
6. Meghalaya	9,842	8,568	23,18,822	36,949	37,109	8,489	2,745	4,587	1,842	2,745	3,903	–
7. Mizoram	8,805	3,454	8,88,573	38,867	35,191	19,819	2,603	4,445	1,842	2,603	15,374	–
8. Nagaland	13,744	6,540	19,90,036	32,866	41,192	13,813	3,047	4,889	1,842	3,047	8,924	–
9. Sikkim	4,526	2,344	5,40,851	43,339	30,719	16,735	2,272	4,114	1,842	2,272	12,622	–
10. Tripura	13,128	11,028	31,99,203	34,470	39,588	8,207	2,928	4,770	1,842	2,928	3,437	–
11. Uttarakhand	20,308	36,143	84,89,349	42,574	31,483	4,784	2,329	4,170	1,842	2,329	614	–

Notes: 1. Lower Per capita transfers was in case of Haryana (₹ 1841.6).

2. Average Tax effort during 1995-2000 is 7.40 per cent.

3. Maximum Per Capita GSDP is taken for Haryana.

Source: Census of India 2001, Central Statistics Office and Reports of Finance Commissions.